NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO. 1

ALCENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

		T.P No.	Purpose	Section	Name of the Parties
	107/15	138/17	Hearing	391 394	Richmond Consultancy Services Pvt. Ltd.,
SL.NO. NAME (IN CAPITAL)			TAL)	DESIGNATION	
		&			

17

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent)

SIGNATURE

V. RAJINI

Prenn teathi CGC on Roe (RD 8845428411

Counsel for petitioner Company is present. She requested time to file two sets of copies. List it on 20.04.2017.

MEMBER (T)